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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

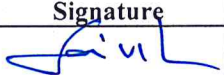
**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2016 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.16/241/242/HDB/2016
NAME OF THE COMPANY	Sai Annapurna Bio-Proteins Pvt Ltd
NAME OF THE PETITIONER(S)	Vemuri Krishna Prasad
NAME OF THE RESPONDENT(S)	Sai Annapurna Bio-Proteins Pvt Ltd & (12) Others
UNDER SECTION	241/242

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P.H. Arvinth Pandian Sr. Adv. Ct. M. Sai Vihari	Counsel	9010613225	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh R1-4	Sr. Adv. Associate	9966622805	

**ORDER**

Heard. Shri P.H.Arvinth Pandian, Sr. Counsel along with TVP Sai Vihari, Learned Counsels for Petitioner; Shri R.Raghunandan Rao, Sr Counsel along with Shri G.Bhupesh for Respondent No.1 to 4.

Both the Counsels submits that they are trying to settle the issue amicably between themselves and sought time for three weeks. Case is posted to 18.12.2017.



**Member (T)**

pc



**Member (J)**